

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.6146
TO BE ANSWERED ON 11TH APRIL, 2017

ALLOCATION OF FUND FOR FISHERY SECTOR

6146. SHRI BALABHADRA MAJHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to amend the guidelines of Centrally Sponsored Schemes named Saving-cum-Relief Scheme and Fisherman Development Rebate on HSD Oil to make it more effective and applicable for the fishery sector and if so, the details thereof; and
- (b) whether the Government proposes to provide sufficient fund under the Centrally Sponsored Scheme namely Development of Inland Fisheries and Aquaculture to various States of the country as per their requirement, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

(a): The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare under the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries provides central financial assistance for Saving-cum-Relief to fishers during fishing ban/lean period. The central financial assistance under Saving-cum-Relief sub-component under the scheme has been enhanced from Rs.900/- per month per fishermen to Rs.1500/- per month per fishermen. The Central Plan Scheme also has a provision to provide central rebate on HSD used for fishing purpose during the period of active fishing months. The Central financial rebate is restricted to 50% of the sales tax relief provided by the State on HSD with a ceiling of Rs.3.00 per litre and 500 litre/month per fishing boats owned by the Below Poverty Line category fishers. Since the scheme has been restructured and is being implemented with effect from the financial year 2016-17, there is no proposal to amend the Saving-cum-Relief and HSD sub-components at present.

(b): The erstwhile Centrally Sponsored Scheme on Development of Inland Fisheries and Aquaculture has now been merged as one of the components under the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries. During the fiscal year 2016-17, a sum of Rs.424.11 crore was released to various State Governments, Union Territories and organizations under the scheme for the development of fisheries in the country. About 70 percent of these funds have been provided for development of inland fisheries and aquaculture.
